

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 255
(IB)-894(ND)2019

IA/4130/2020, IA/1610/2020, IA/4210/2020, IA/1468/2021
IN THE MATTER OF:

Ram Niwas & Sons	...	Applicant/Petitioner
Versus		
M/s. Palm Developers Pvt. Ltd	...	Respondent

Under Section: 9 of IBC Code,2016

Order delivered on 31.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

ORDER

Renotify this matter on 14.04.2021.



T.S. Singh
(Court Officer)